

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/45/7/AMR/2023		7 of IBC	IndusInd Bank Limited Vs. Vamsee Teja Modern Rice Mill Private Limited

**ORDER**

**Present:** Mr. Yahya Batatawala, Ld. Counsel for the FC.

Mr. Balu Anilkumar Palla, Ld. Counsel for the CD.

Counter not filed, despite being granted many opportunities. Last chance given for filing counter, subject to the cost of Rs.10,000/- to be deposited at "Bharatkosh" and file a memo of compliance along with counter well before the next date of hearing. List the matter on 03.07.2024.

Sd/

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**